

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

O R D E R

No: 806/RG/GS

Dated: 09.09.2021

Sub: - Webinar on "Emerging Trends in Victimology-Striking balance with Pardons, Remissions and Sentencing".

All Judicial Officers of the Union Territories J&K and Ladakh are hereby nominated to participate in the aforesaid online training programme as per the day, date and time detailed below:

S. No.	Topic	Date and Time	Venue/Mode
1.	Webinar on "Emerging Trends in Victimology-Striking balance with Pardons, Remissions and Sentencing.	10 th Sept. 2021 3:30 PM onwards	Online

By Order.

(Jawad Ahmed)
09/09/2021
(Jawad Ahmed)
Registrar General

No: 40588-602/RG/GS

Dated: 09.09.2021

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, High Court of J&K.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan, High Court of J&K.
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma, High Court of J&K.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar, High Court of J&K.
6. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, High Court of J&K.
.....for information of their Lordship's.
7. Director, J&K Judicial Academy, Jammu
.....for information and takin further necessary action in the matter.
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
9. All Judicial Officers of UT of J&K and UT of Ladakh.
10. CPC, eCourt, High Court of J&K.
11. Incharge NIC, High Court of J&K, Jammu.
.....for information and necessary action.
12. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information and maintaining the record of the same.

(Jawad Ahmed)
09/09/2021
Registrar General